COMMITTEE ON ABSENCE OF MEMBERS FROM SITTING OF THE HOUSE

Minutes

SHRI THIRUMALA RAO (Kakinada): Sir, I beg to lay on the table Minutes of the Fourth and Fifth Sitting of the committee on Absence of Members from the Sittings of the House held during the current Session.

ESTIMATES COMMITTEE

Minutes

श्री विमूति मिश्र (मोतीहारी): ग्रध्यक्ष महोदय, मैं गृह-कार्य मनत्रालय संघ लोक सेवा श्रायोग — के बारे में प्राक्कलन समिति के 47 वें प्रतिवेदन से सम्बन्धित बैठकों के कार्यवाही-सारांश सभा पटल पर रखता हूँ।

12.05 hrs.

LEAVE OF ABSENCE FROM THE SITTINGS OF THE HOUSE

MR. SPEAKER: The Committee on Absence of Members from the Sittings of the house in their Fifth Report have recommended that leave of absence be granted to the following Members for the periods indicated against each:—

- Shri V. Y. Tamaskar—
 11th April to 10th May, 1968
 (Fourth Session.)
- (2) H.H. Raja Yesvantrao M. Mukne— 12th February to 19th March, 1968 (Fourth Session).
- (3) Shri A. Nesamony 23rd December, 1967 (Third Session) and 12th February to 19th April, 1968 (Fourth Session)

- (4) Shri Masuriya Din— 27th February to 4th April, 1968 (Fourth Session).
- (5) Rani Lalita Rajya Laxmi— 14th February to 12th April, 1968 (Fourth Session).

I take it that the house agrees with the recommendations of the Committee.

SOME HON. MEMBERS: Yes.

MR. SPEAKER: The Members will be informed accordingly.

COMMITTEE ON PUBLIC UNDERTAKINGS

Thirteenth Report

भी द्वा॰ ना॰ तिवारी (गोपालगंज): अध्यक्ष महोदय, मैं अशोक होटल लिमिटेड, नई दिल्ली के बारे में सरकारी उपक्रमों सम्बन्धि समिति का 12 वां प्रतिवेदन पेश करता है।

12.051 hrs

*DEMANDS FOR GRANTS 1968-69—Contd.

Ministry of Tourism and Civil Aviation

MR. SPEAKER: We are going ahead with the Demands fairly well except for one or two Demands that we have lost because of the UP discussion.

The house will now take up discussion and voting on Demand Nos. 75 to 78, 126 and 127 relating to the Ministry of Tourism and Civil Aviation for which 3 hours have been allotted.

Hon. Members present in the House who are desirous of moving their cut motions may send slips to the Table within 15 minutes indicating the serial numbers of the cut motions they would like to move.

^{*}Moved with the recommendation of the President.